

C.P. No. 18/97  
heard on 21.3.97

13/3

14) 21.3.1997 C.P. No: 18/97

Heard Shri S.P. Inamdar  
for the applicant.

Issue notice on C.P.  
No. 18/97 to the Respondents  
to file reply.

(21)

Returnable on 20/6/1997.

(P.P. Srinivasan)  
M(A)

(B.S. Hegde)  
M(J)

OS

20/6/97 - CP-18/97-47

Notice to  
Applicants/Respondents on  
31.3.97

31/3/97

Reply of Respondent  
to CP-18/97 on  
17/6/97.

18/6

Order/Judgement despatched  
to Applicant/Respondent (s)  
on 22/6/97

27/7/97

Heard Shri S.P. Inamdar for  
Applicant and Shri S.S. Karkera  
for Shri P.M. Pradhan for  
Respondents.

Applicant has filed  
CP-18/97.

Persuant to the direction  
of the Tribunal dated  
31/12/96, respondents have  
passed a speaking order  
dated 21/1/97.

In the circumstances CP  
does not  
Nothing survives.

CP-18/97 is discharged.

(M.R. Kolhatkar) (B.S. Hegde)  
M(A) M(J)

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